

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-504
IB-399/ND/2023

IN THE MATTER OF:

Nazim Shaikh

.....Applicant

Vs.

Karvy Digikonnnect Ltd

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 08.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel on behalf of Operational Creditor is present and submitted that the arguing Counsel is on his legs before the another Court and therefore, sought adjournment. In view of this, list this matter on **19.03.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**